

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:211

ANSWERED ON:01.03.2005

RESERVATION OF SC/ST IN PUBLIC SECTOR BANKS/EDUCATIONAL INSTITUTIONS

Shiwankar Shri Maha Deo Rao

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government is contemplating to implement the reservation policy in public sector banks and educational institutions receiving financial assistance from the Government as reported in the Hindustan dated January 11, 2005;
- (b) if so, the details thereof and the time by which the said reservation is likely to be provided;
- (c) whether minority tribals are also being considered for inclusion in the list for providing the said reservation;
- (d) whether any reservation is provided to the Scheduled Castes and Scheduled Tribes in awarding Government contracts as on date;
- (e) if so, the percentage of the said reservation;
- (f) whether the National Commission for Scheduled tribes(NCST) has made any recommendations in regard to the enactment of laws to enforce reservation; and
- (g) if so, the details thereof and the action taken by the Government in this regard?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a) to (e) Reservation policy of Government is already being enforced in various sectors, including recruitment to the services/posts in public sector banks. As per the information, received from Ministry of Human Resourced Development, there is no proposal to extend reservation in educational institutions receiving financial assistance from the Government. The Scheduled tribes are notified under Article 342 of the Constitution. Scheduled tribes are notified in accordance with laid down criteria, irrespective of their religion.

(f) The erstwhile National Commission for Scheduled Castes and Scheduled Tribes has made recommendations in regard to the enactment of laws to enforce reservation.

(g) The details of the recommendations of the erstwhile National Commission for Scheduled Castes and Scheduled Tribes are contained in its Fourth Report (1996-1997) and (1997-98) (Vol. I), Fifth Report (1998-1999) (Vol. I) and Sixth Report (1999-2000) and (2000-2001) which have been laid on the table of the house. The Department of Personnel and Training have introduced a Bill in the Rajya Sabha on reservation in services.